GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.1037 ANSWERED ON 17.12.2018

DEVELOPMENT OF TOURISM

1037. SHRIMATI V. SATHYA BAMA: SHRI PR. SENTHIL NATHAN: SHRIMATI VANAROJA R.: SHRI BHARATHI MOHAN R.K.:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has any plans to expedite the allocation of funds for the development of Tourism and Hospitality industries in Tamil Nadu;
- (b) if so, the details thereof along with the funds allocated for the purpose through the Tourism Finance Corporation of India (TFCI);
- (c) whether the Government has any new initiatives to provide adequate funds for the development of Tourist and Pilgrim centres in Tamil Nadu; and
- (d) if so, the details thereof along with the total amount disbursed by the Government to Tamil Nadu in this regard till date, placewise?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SHRI K.J. ALPHONS)

(a) & (b): Funds related to development of tourism are released to States and Union Territories including Tamil Nadu in accordance with the relevant scheme guidelines.

(c) & (d): Under the Swadesh Darshan Scheme, the Ministry of Tourism has sanctioned following project in Tamil Nadu:

(Rs. in crore)

State /	Name of	Name of Project	Amt.	Amt.
UT	Circuit		Sanctioned	Released
Tamil Nadu	Coastal Circuit	Development of Coastal Circuit (Chennai-	99.92	45.24
2016-17		Mamamallapuram –		

Rameshwaram –	
Manpadu – Kanyakumari)	
in Tamil Nadu under	
Swadesh Darshan	
Scheme	

Under the Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD) Scheme, the Ministry of Tourism has sanctioned following projects in Tamil Nadu:

(Rs. in crore)

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State	Name of the project	Year of sanction	Approved cost	Amount released
Tamil Nadu	DevelopmentofKanchipuramunderPRASHAD Scheme	2016-17	16.48	8.24
	DevelopmentofVellankaniunderPRASHAD Scheme	2016-17	5.60	2.59
